

File No. 1-13/standards/SP(Sweets Confectionary)-13/FSSAI-2018
Food Safety and Standards Authority of India
(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)
(Regulation division)
FDA Bhawan, Kotla Road, New Delhi-110002

The 5th June, 2020

Subject: Direction under Section 18 (2) (d) read with Section 16(5) of Food Safety and Standards Act, 2006 regarding operationalization of the Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2019.

Reference is drawn to direction vied No. 1-12/standards/SP (Sweets Confectionary)-13/FSSAI-2018 dated 29th October, 2019 related to standards of Honey w.r.t. parameters of Pollen count, Specific Marker for Rice Syrup (SMR), Trace marker for Rice Syrup (TMR) and foreign oligosaccharides, wherein, it was proposed to delete the parameters SMR, TMR and foreign oligosaccharides mentioned in Sl. No. 13, 14 and 15 of the table as per the operationalized amendment regulations.

2. Whereas, the Food Authority in its 30th meeting held on 29th May, 2020 has approved the method for detection of 2-Acetylfuran-3-Glucopyranoside (2-AFGP)/ 3-O-Alpha-D-Glucosyl Isomaltol, the Specific marker for Rice Syrup (SMR), by LC-MS and the same is uploaded in the Website.

3. In light of the above, it has been decided to reinstate the parameter Specific Marker for Rice Syrup (SMR) in the Table at Sl. No. 13 under the sub-regulation 2.8.3 of Food Safety and Standards (Food Product Standards and Food Additives) regulations.

4. Accordingly, the Section 2 (ii) of amendment regulation which was operationalized on 29th October, 2019 shall be read as "the parameters and corresponding entries at Sl. No. 14 and 15 shall be omitted".

5. This issues with the approval of the Competent Authority in exercise of the power vested under Section 18 (2) (d) read with section 16(5) of Food safety and Standards Act, 2006.


(Dr. N Bhaskar)

Advisor (Science & Standards)

To

1. All Food Safety Commissioners,
2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI